

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2540  
ANSWERED ON:08.12.2006  
SETTING UP OF LAND CUSTOMS STATION  
Baitha Shri Kailash

**Will the Minister of FINANCE be pleased to state:**

- (a) The procedure of setting up land customs station on international borders ;
- (b) Whether there is any proposal to set up Land Customs Station (LCS) at Balmikinagar in Bihar on Indo-Nepal border ;
- (c) If so, the details thereof and action taken thereon; and
- (d) The total number of LCS in northern Bihar with locations thereof ?

**Answer**

Minister of State in the Ministry of Finance (S.S. PALANIMANICKAM)

- (a) Land Customs Stations on India's international borders are notified by the Ministry of Finance in consultation with other Departments/ Ministries concerned like Directorate of Revenue Intelligence, Ministry of Home Affairs, Department of Commerce and Ministry of External Affairs, from angles of anti-smuggling, security, availability of infrastructure and availability of a counterpart Land Customs Station on the other side of the Border respectively.
- (b) No such proposal for setting up a Land Customs Station at Balmikinagar in Bihar on Indo-Nepal border is under consideration of this Ministry.
- (c) Does not arise in view of reply at (b) above.
- (d) There are nine Land Customs Stations in Northern Bihar which are located on the Indo-Nepal border at Raxaul, Jogbani, Galgalia, Bhimnagar, Jainagar, Sonbarsa, Bhitamore, Bairganja, and Kunauli.